

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 174/16	TP 71/17	Hearing	433	Anil Kumar Jayaram Vs Quadra Software Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	SANJAY YADAV 97433 10242	RESPONDENT	
2)	P N HARISH 99010 55881	petitioner	 14/8/17

Counsel for petitioner is present. Counsel for respondent is also present. Again he requested time to file objections.

Counsel for petitioner informed that compromise talks have failed and there is no move for talks of compromise from the side of respondents. He requested for hearing the petition. So, the matter is listed for filing objections on behalf of respondents as a last chance to 06.09.2017.


MEMBER (J)


MEMBER (T)